

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 110(ND)/2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016

NAME OF THE COMPANY: Vikram Bakshi

V/s.

M/s. Connaught Plaza Restaurants Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	TEJAS KARIA KARAN MEHRA MANAVENDRA MISHRA.	} Adv.	Counsel for Petitioners.	
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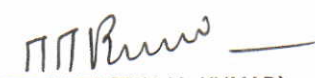
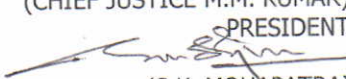
MR. TABAL M. CHAGLA, SR ADV MS. NAIRA JESSEBHAI, ADV MR. SUMIT CHOPRA, ADV	} Respondents No. 3 & 4	
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MR. RAHUL P. DAVE, ADV MR. ROHAN JAITLEY, ADV	} Respondent No. 1	
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MR. RAHUL NARAYANAN	} Respondent No. 2	
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Order

Part heard for 19.10.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA)
MEMBER (T)